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Title: Introduction of the Constitution (Amendment) Bill, 2019
(Insertion of new article 21B).

SHRI P. P. CHAUDHARY (PALI): Sir, I beg to move for leave to introduce a Bill further to amend the Constitution of India.

माननीय अध्यक्ष : प्रश्न यह है :

“कि भारत के संविधान का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए ।”

प्रस्ताव स्वीकृत हुआ ।

16.37 hrs

**SHRI P. P.
CHAUDHARY**
: I introduce
the Bill.